

Annexure-7													
Rolta India Limited													
Date of commencement of CIRP : 19.01.2023													
List of Creditors (Version 3.0) drawn as on: 05.04.2023 (Updated List of Creditors)													
(Earlier List of Creditors (Version 2.0) drawn as on: 13.03.2023 & (Version 1.0) drawn as on: 09.02.2023)													
List of Operational Creditors (Government dues)													
													(Amount in ₹)
Sl.No	Details of Claimant		Details of claim Received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of State Tax, Mumbai	State Government	25.01.2023	₹ 13,37,94,448	₹ 2,01,06,051	Unsecured	No	NA	₹ 11,16,51,852	₹ -	₹ -	₹ 1,13,721	Refer Note 1&2
					₹ 19,22,824	Unsecured							
2	Govt of India, Income Tax Department-TDS	Central Government	01.02.2023	₹ 19,33,22,194	₹ 19,33,22,194	Unsecured	No	NA	₹ -	₹ -	₹ -	₹ -	Fully Admitted
3	Government of India, Ministry of Commerce and Industry, through the development commissioner, SEEPZ- SEZ, Andheri (East), Mumbai	Central Governmnet	02.02.2023	₹ 16,33,13,948	₹ 1,45,50,784	Unsecured	No	NA	₹ 14,81,69,000	₹ -	₹ -	₹ 5,94,164.00	Refer Note 1&2
4	The Professional Tax Officer, Government of Maharastra	Central Government	01.02.2023	₹ 67,33,934	₹ -	Unsecured	No	NA	₹ 67,33,934	₹ -	₹ -	₹ -	Refer Note 1&2
5	The Commissioner of Customs, NS-II, JNCH, NHAVA SHEVA	Central Government	21.02.2023	₹ 2,07,96,928	₹ 2,07,96,928	Unsecured	No	NA	₹ -	₹ -	₹ -	₹ -	Fully Admitted
6	The Assisstant Commissioner of CGST and Central excise, Divison-X, Under Ministry of finance, Department of revenue	Central Government	17.03.2023	₹ 1,00,29,04,557	₹ -	Unsecured	No	NA	₹ 1,13,30,566	₹ -	₹ 99,15,73,991	₹ -	Refer Note 1&2
7	ESIC SRO Marol	Central Government	17.03.2023	₹ 2,21,633	₹ 1,97,955	Unsecured	No	NA	₹ -	₹ -	₹ -	₹ 23,678.00	Refer Note 1&2
8	ESIC, Regonal Office, NE Region	Central Government	22.03.2023	₹ 31,532	₹ 31,532	Unsecured	No	NA	₹ -	₹ -	₹ -	₹ -	Fully Admitted
9	Municipal Corporation of Greater Mumbai	State Government	30.03.2023	₹ 11,09,70,064		Unsecured	No	NA	₹ -	₹ -	₹ 11,09,70,064	₹ -	Refer Note 1&2
	Total			₹ 1,63,20,89,238	₹ 25,09,28,268				₹ 27,78,85,352	₹ -	₹ 1,10,25,44,055	₹ 7,31,563	

Note

1 Documents substantiating the claim 'under verification' are under examination and further information and records have been sought from the claimants and /or the corporate debtor.

2 Any claim amount which is not crystallized as on Insolvency commencement date i.e 19.01.2023, is treated as contingent claims.